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Crl.A.No. 480 OF 2001

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ITEM No.1A.

COURT No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 480 of 2001@@
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Sarwan Singh

Appellant

VERSUS

State of Punjab

Respondent

(Heard by Hon'ble U.C. Banerjee and Y.K. Sabharwal,JJ.)

Date : 07/10/2002 This appeal was called on for pronouncement
of judgment today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. Subramonium Prasad,Adv.

For Respondent(s) Mr. Bimal Roy Jad,Adv.

The Court made the following
O R D E R

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Hon'ble Mr. Justice U.C. Banerjee pronounced the
judgment of the court, dismissing the appeal.

REPORTABLE.@@
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(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master

(Signed Judgment is placed on the file)